GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 4541

ANSWERED ON 20/08/2025

PM-SGMBY IN DELHI

4541. SHRI RAMVIR SINGH BIDHURI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the number of households are provided with solar connections under the Pradhan Mantri Surya Ghar Muft Bijli Yojana (PM-SGMBY) in Delhi during the last year;
- (b) the amount of subsidy given so far under the said yojana in Delhi and the quantity of electricity saved so far; and
- (c) the steps being taken by the Government to further expand the said yojana?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (c) The Ministry of New & Renewable Energy (MNRE) is implementing PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY) across the country including the NCT of Delhi, since February, 2024. The scheme targets to achieve rooftop solar installations in one crore households in the residential sector by 2026-27.

The scheme is demand driven, and no state-wise targets are allocated. All residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

A total of 2274 households have been benefitted with installation of rooftop solar under the scheme in the NCT of Delhi during the last year i.e. 13.02.2024 to 31.12.2024.

An amount of Rs 21.33 crore has been disbursed as Central Financial Assistance (CFA) to the beneficiaries under the scheme in the NCT of Delhi as on 12.08.2025.

Since the launch of the scheme, a total of 14.89 MW rooftop solar capacity has been installed under the scheme as on 12.08.2025.

The Government has taken following measures to expand the scheme:

- Online process from registration to disbursal of subsidy directly in to the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of reporate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
